

castes and tribes. Only the Scheduled Castes, and Scheduled Tribes were classified and their totals counted. The number of nomadic tribes in the Hill districts of Punjab is not, therefore, available at the 1951 census.

### Pension Cases

98. **Shri D. C. Sharma:** Will the Minister of Home Affairs be pleased to refer to the reply given to Starred question No. 1870 on the 7th September, 1956 and state:

(a) whether the pension cases of some Government employees who retired in 1947 have since been finalised; and

(b) if not, how long it will take to finalise these cases?

**The Minister in the Ministry of Home Affairs (Shri Datar):** (a) and (b). The required information has been called for from the various Ministries etc; in connection with the reply given to the previous question and will be laid on the table of the House as soon as possible.

### लेखकों, छात्रों के भत्ते

६६ श्री जू० चं० सोधिया: क्या शिक्षा मंत्री ३ अगस्त, १९५६ के अतारंकित प्रश्न संख्या ४१४ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) आर्थिक संकट में पड़े हुये लेखकों और कलाकारों को मासिक भत्ता देने के लिये उनका चुनाव करने हेतु क्या कोई समिति नियुक्त कर दी गई है या की जा रही है प्रथवा क्या उनका चुनाव मंत्रालय स्वयं कर लेता है ; और

(ख) यदि कोई समिति है तो उसके सदस्यों के क्या नाम हैं ?

शिक्षा तथा प्राकृतिक संसाधन और वैज्ञानिक गवेषणा मंत्री (जीलाना आजाद):

(क) आर्थिक सहायता के लिये प्रार्थना करने में दृष्टि तथा श्रेष्ठ लेखक और कलाकार आदि, स्वतन्त्र हैं और उनके प्रार्थना-पत्रों का निरीक्षण शिक्षा-मंत्रालय में किया जाता

है । मंत्री-मण्डल की एक उपसमिति जो कि इस कार्य की देखभाल करती है, मामलों का अन्तिम निर्णय करती है ।

(ख) माननीय प्रधान मंत्री, शिक्षा मंत्री, तथा वित्त मंत्री इस इस समिति के सदस्य हैं ।

### Bribery Cases in Tripura

100. **Shri Rishang Keishing :** Will the Minister of Home Affairs be pleased to state :

(a) the number of bribery and defalcation cases of Government funds tried by the District and Sessions Judge, Manipur during the period from January, 1956 to the 31st October, 1956;

(b) the number of Government servants involved in these cases; and

(c) the number of persons convicted, acquitted or discharged ?

**The Minister in the Ministry of Home Affairs (Shri Datar):** (a) 4 bribery cases, no defalcation case.

(c) 1 convicted, 3 acquitted.

### Geological Survey

101. **Shri B. Shiva Rao :** Will the minister of Natural Resources and Scientific Research be pleased to state :

(a) whether any geological survey of South Kanara has been undertaken; and

(b) if so, whether there is any provision for a intensive study of the geological possibilities of the district in the current financial year ?

**The Minister of Natural Resources (Shri K. D. Malaviya) :** (a) Yes, Sir.

(b) Yes, Sir. A list of Geological investigations proposed to be carried out by the Geological Survey of India in South Kanara during 1956-57 is laid on the Table of the house [See Appendix I, annexure No. 45].

### Minerals in Jammu and Kashmir

102. { **Sardar Iqbal Singh:**  
**Sardar Akarpuri:**

Will the Minister of Natural Resources and Scientific Research be pleased to state:

(a) whether any programme for the exploration of minerals has been drawn up for Jammu and Kashmir, and

(b) if so, the details thereof?